

tinuously, to see that these schemes are really expedited and completed in time ?

SHRI P.C. SETHI : Monitoring is there. As far as the total money allocated and the money spent is concerned I would certainly collect the information and pass it on to the hon. Member.

SHRI AJOY BISWAS : I wish to point out to the hon. Minister that in regard to the development of the north-eastern region, already eight meetings have been held and I am sorry to say that not a single item has been taken up for development in Tripura. The Tripura Government has already sent up a proposal for setting up of a paper mill and for the construction of railway line from Dharmanagato to Agartala. I want to know from the Minister why these items were not taken up in the earlier meeting. Already eight meetings have been held. I want to know why even a single item relating to development in Tripura has not been taken up by the committee ; I want to know when it will be taken up.

SHRI NIHAR RANJAN LASKAR : Somehow or other the Chief Minister of Tripura could not attend the last meeting. But, it is not correct to say that nothing has been done for Tripura. Regarding the National Highway which is going to Tripura via Shillong and all that we have taken steps to see that all the weak bridges are strengthened. Necessary steps have been taken in this respect. Regarding the paper mill it was not in the Agenda and we have not discussed it.

Removal of the Statue of poet Kamoish from Goa

*418. **PROF. MADHU DANDAVATE :** Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that there is a grave discontent among freedom fighters in Goa on the failure of the Government to remove the statue of the Portuguese poet Kamoish from Goa in response to the patriotic aspirations of the people ;

(b) if so, whether it is a fact that the Chief Minister of Goa had assured in Goa Assembly that peoples' strong feelings on this matter would be conveyed to the Centre ;

(c) if so, whether Centre has received any communication from Government of Goa in this regard ; and

(d) if so, the reaction of Government thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) The Government of Goa, Daman and Diu informed that there was a demand from local freedom fighters to remove the statue of Portuguese Poet, Luiz de Camoes which had been erected during the Portuguese regime.

(b) to (d) In the course of discussions in the Goa Assembly on a Calling Attention Motion regarding the damage caused to the statue by some explosive substance on the night of July 24, 1983, the Chief Minister of Goa, had assured that he would convey the feelings of the House to the Government of India. A formal reference on the subject has been received from the Government of Goa and the matter is under consideration.

PROF. MADHU DANAVATE : Sir, I would like to know from the hon. Minister whether it is not a fact that generally, as far as the reaction to a litterateur or a poet is concerned, it is one of universal appreciation. But in spite of this general proposition, since this freedom fighters in Goa have been agitating for the removal of the statue of Luiz de Camoes which had been created during the Portuguese regime, has the Minister tried to find out why there is such a strong feeling and whether in the writings and campaigns of this poet there was anything that was detrimental or derogatory of the freedom movement in Goa ? Is there something within your knowledge ? If so, will you kindly share your knowledge with the House ?

THE MINISTER OF HOME AFFAIRS (SHRI P.C. SETHI) : As far as this movement is concerned I would like to point out that there are mixed feelings with regard to this. However very strong feeling is there that this should be statue removed. I would also like to point out that this statue is at present situated in a religious place and therefore that also will have to be taken into consideration. However, the feelings of the Assembly of Goa have been conveyed to the Government of India and we are taking action in the consultation with the Archaeological Department. We have received the communication only yesterday and naturally the hon. Member would appreciate that we would take some time to take the decision. However, we will be taking into consideration the feelings expressed in the Goa Assembly. As far as the writings of this poet are concerned, Sir, I have no knowledge about the same.

PROF. MADHU DANDAVATE : Sir, there is no reply to my first question. What is the reason as to why the people of Goa was so much opposed to this particular poet? Normally, poets are universally appreciated in love.

(*Interruptions*)

SHRI P. C. SETHI : I have no knowledge about the writings of this poet.

PROF. MADHU DANDAVATE : He has pleaded ignorance. I accept that. Now, the second part of the question is.....(*Interruptions*) My second supplementary is this. While replying part (b) (c) and (d) of my question, you have said that the Chief Minister of Goa had assured that he would convey the feelings of the House, that is, the Assembly, to the Government of India. A formal reference on the object has been received. Now, I would like to know whether the Chief Minister of Goa like a fine Post Master-General has only send and conveyed the strong feelings of the House in Goa or whether along with the communication of those feelings, he had also tried to tell you what exactly are the feelings of the Government of Goa, Diu, Daman. I would like to know whether

he had only communicated the feelings or whether he had committed about the point of view of the Government of Goa.

SHRI P. C. SETHI : He has communicated to us the proceedings of the Assembly of Goa and naturally a majority of the Members were for the removal of this statue. That includes the feelings of the ruling party also.

PROF. MADHU DANDAVATE : Mr. Speaker, Sir, I was asking some clarifications. The question is not replied to. My specific question was whether the Chief Minister of Goa had just conveyed and communicated to you the feelings of the House or whether he has himself committed about the view point, the view-point of his Government. He has only referred to the ruling party's feelings. But he has not said anything about the Government's points of view. I want to know whether he had any commitment regarding the view-point of the Government of Goa.

SHRI P. C. SETHI : Sir, we received this communication only yesterday and I have not gone through the contents. However, the information is that the Government has also recommended the removal.

SHRI EDUARDO FALEIRO : Mr. Speaker, Sir, Luiz de Camoes was an epic poet of the 15th Century. But as Prof. Madhu Dandavate has said, he did eulogise Portuguese expansionism and we now call him imperialist and we have no sympathy for him. However, the statue is in the religious complex, the Church complex which is locate in old Goa. Will the Government, before taking a final decision in this matter, as a matter of principle, also take a confidence the religious faith there who are as patriotic as everyone of us here ?

SHRI P. C. SETHI : The hon. Speaker of the Goa Assembly who happens to belong this religious has also written to us, has also communicated to us, that the Statue should be removed.

SHRI EDUARDO FALEIRO : Sir, I am on the point that the religious faith which is in control of the statue should also be taken into confidence, as a matter of principle.

SHRI P. C. SETHI : This statue has been recently installed there.

(Interruptions)

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, इसमें केन्द्रीय सरकार बीच में क्यों पड़ रही है ? वहां भी सरकार है, क्या वह फैसला नहीं कर सकती है ?

अध्यक्ष महोदय : वे रेफर कर रहे हैं । वे रेफर क्यों करते हैं ?

(व्यवधान)

WRITTEN ANSWERS TO QUESTIONS

Mid-Term Appraisal of Sixth Plan

*419. SHRI M. V. CHANDRA-SHEKHARA MURTHY :
SHRI B. V. DESAI :

Will the Minister of PLANNING be pleased to state :

(a) whether it is a fact that Planning Commission met on 3 August, 1983 to finalise the mid-term appraisal of the Sixth Plan ;

(b) if so, whether various Advisory Councils also met the Prime Minister and submitted various proposals in regard to the consideration of economic resources and the plans that should be added in the Sixth Plan to achieve the targets that have not been fulfilled in the Sixth Plan;

(c) what were the major decisions taken by the Planning Commission;

(d) to what extent they will be implemented during the remaining period of the Plan; and

(e) whether any directive in this regard has been issued to various States ?

THE MINISTER OF PLANNING (SHRI S.B. CHAVAN) : (a) Yes, Sir.

(b) The Council of Economic Advisers has submitted its first Report in which the Council has examined a variety of subjects which have a bearing on the current functioning of the Indian economy.

(c) and (d) The Planning Commission finalised the Mid-term Appraisal of the Sixth Plan. The document was laid on the House on 19.8.83.

(e) There is no question of issuing any directive to the States in this regard.

Adoption of Villages by Industrialists for Development

420. SHRI R. L. BHATIA : Will the Minister of PLANNING be pleased to state :

(a) whether he has urged the industrialists to adopt villages to improve the lot of the rural poor;

(b) if so, their response; and

(c) which of the Industrial Houses have come forward to implement his suggestion ?

THE MINISTER OF PLANNING (SHRI S.B. CHAVAN) : (a) Yes, Sir. I made an observation to this effect in the course of an Address delivered at the Installation Meeting of the Rotary Club (West Delhi) on 30th July, 1983.

(b) and (c) it is too early to assess the response.